

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 09.03.2017

ORDER NO. 31 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide Order no. 27 of 2017 **for CESTAT Delhi** to the extent indicated below:-

On 10.03.2017 Hon'ble President and Hon'ble Sh. B. Ravichandran, Member (Technical) will hear the following ROM application **after the Excise Division Bench matters listed before Court No. 1 are over.**

ST/ROM/51771,51770 & 51768/2017 in A. No. ST/104/2010, ST/55430/2013 & ST/54736/2014

On 10.03.2017 at 02:30 PM Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. Ashok K. Arya, Member (Technical) will hear the following Part heard matter.

A. No. ST/941/2010 CU(DB)

On 10.03.2017 Hon'ble Sh. S. K. Mohanty, Member (Judicial) will hear the following Part heard Single Member Bench matters after the specially assigned matters are over.

A. No. E/1641/2010 SM

A. No. E/55754/2014 SM

By Order



(A.Mohan Kumar)
Registrar

9/3/17

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Deputy Registrar